

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Friday, 13th October 2023** at **2.10 p.m.** :

The Division Bench comprising of the **Hon'ble Shri. Justice A. S. Gadkari** and the **Hon'ble Shri. Justice P. D. Naik (Visiting Judge at Goa)** will take up the following matters pertaining to the **Principal Seat at Bombay** through **Video Conferencing in Lordships' respective Chambers**, as per the board to be notified separately.

FOR PRONOUNCEMENT OF JUDGMENT

Sr. No.	Matter No.	Party Name
1	Appeal 654/2015 a/w Appeal 782/2015 a/w APPA 307/2018	Parshuram Babu Balwad Vs. The State of Maharashtra
2	Appeal 643/2016	Vivek Buddhinath Mishra Vs. The State of Maharashtra
3	Appeal 299/2018	Kiran Raghunath Dalvi Vs. State of Maharashtra

Dated this 12th day of October 2023.

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.